

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT – II)

Item No. 111
(IB)-470(ND)/2017
IA/5623/2020

IN THE MATTER OF:

Amit Kumar Malik

...

Applicant/Petitioner

Versus

M/s. Kindle Developers Pvt. Ltd.

...

Respondent

Under Section: 7 of IBC Code, 2016

Order delivered on 05.01.2021

CORAM:

SHRI. ABNI RANJAN KUMAR SINHA,
HON'BLE MEMBER (J)

SHRI. L. N. GUPTA,
HON'BLE MEMBER (T)

PRESENT: Prateek Kushwaha, Advocate for RP, Rachit Mittal Adv. for Noida Authority, Aditya Nayyar Adv.

ORDER

Mr. Prateek Kushwaha appearing for the RP seeks time to file the reply. Two weeks' time is granted to file the reply.

List the matter on 19.01.2021.

— S.d —

L.N. GUPTA
MEMBER (T)

— S.d —

ABNI RANJAN KUMAR SINHA
MEMBER (J)